the Medical and other Technical Institutions located in the State where their parents served for some years and were then in the public interest transferred to another State and in consequence have been unable to get the privile 3es of local domicile in either State unde its present rules; and

(b) if so, whe her Government propose to reserve a few seats as a Central quota to be allotted to the deserving applicants belonging to sucl section of the people?

THE MINISTER OF EDUCATION AND YOUTH SERVICES (PROF. V. K. R. V. RAO): (a) No such complaint has come o the notice of the Government. Admiss ons to all technical and medical institutions under the control of the Central Government are made on all-India basis.

On a representation received from the Sindhi Collegian: Association regarding Sindhi migrants from Pakistan we have requested the State Governments to treat the children of the migrants as bonafide residents of the States for admission to technical Institutions.

(b) Does not arise.

LIGHTING ARRANGEMENTS ON JAWAHAR
SETU OVER SONE RIVER

*736. SHR ABDUL QAIYUM ANSARI: Will the Minister of PARLIA-MENTARY AF FAIRS, AND SHIPPING AND TRANSPORT be pleased to state:

- (a) whether i' is a fact that Jawahar Setu over the Sone Fiver has neither been provided with light nor with ramps to approach the bridge direct from Dehri-on-Sone town:
- (b) what step; Govt. propose to take to provide light or the bridge and ramps to approach the br dge direct from the Dehrion-Sone town?

THE MINISTER OF PARLIAMENTARY AFFAIFS, AND SHIPPING AND TRANSPORT (SHRI K. RAGHU RAMAIAH): a) and (b) It is not the policy of the Govt. of India to meet the cost of electrification from their funds. The lighting arrangements, if and when considered necessary, has to be made by the Municipal Board or the local authority

concerned. The Govt. of India however meet the cost of fixtures like lamp posts and cable ducts since they have to be designed along with the bridge. Accordingly the Govt. of India have met the cost of only the fixtures i.e. the lamp posts fixed on the Jawahar Setu.

An estimate amounting to Rs. 4,30,900/for the construction of ramps was sanctioned by the Govt. of India in September, 1969.

CONFERENCE OF EDUCATION SECRETARIES

- *737. SHRI K. L. N. PRASAD: Will the Minister of EDUCATION AND YOUTH SERVICES be pleased to state:
- (a) whether a Conference of Education Secretaries was held at New Delhi in August, 1970; and
- (b) if so, what were the subjects discussed at the Conference and what are the decisions taken thereon?

THE MINISTER OF EDUCATION AND YOUTH SERVICES (PROF. V. K. R. V. RAO): (a) Yes, Sir.

(b) A statement is laid on the Table of the House.

STATEMENT

The principal subjects discussed and decisions taken in the Conference of Education Secretaries held at New Delhi on 11-8-70 are given below:—

- (1) The Conference considered and adopted, with some amendments, the Report of the Study Group on Supervision and Inspection, the Report of the Study Group on Resources Mobilisation for education development programmes and the Reports of the Study Groups on Vocationalisation of Education at the school stage and Pilot Projects.
- (2) The Conference considered the following programmes of the Ministry of Education and Youth Services and took necessary decisions for their coordination and effective implementation:—
 - (a) Evaluation of school textbooks from the point of view of national integration.

(b) Programme of intensive educational development in selected districts.

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- (c) Transfer of extension training centres to the State Governments,
- (d) Development of an effective counselling and guidance service in selected areas at the school stage and in colleges,
- (e) Recommendations of the 35th meeting of the Central Advisory Board of Education held on 2-3 May, 1970.
- (f) Youth Services programmes (for students and non-students), and
- (g) Programme of ' improving science education at the school stage with UNICEF assistance.

A.R.C. RECOMMENDATION ON FILLING POSTS IN SECRETARIAT BY TECHNOCRATS

*738. SHRI BALACHANDRA MENON: Will the PRIME MINISTER be pleased to state:

- (a) whether the Administrative Reforms Commission has recommended that more posts in the Secretariat should be filled by technocrats and specialists;
- (b) whether such posts are now filled mostly by IAS officers;
- (c) whether on the implementation of these recommendations, the number of IAS officers will be more than that required to fill posts suited for them; and
- (d) if so, whether Government propose to stop further recruitment to the IAS?

THE PRIME MINISTER AND MINISTER OF HOME AFFAIRS (SHRIMATI INDIRA GANDHI): (a) Yes Sir.

- (b) Posts in the Secretariat are at present manned by All India and other Central Services.
 - (c) No Sir.
 - (d) Does not arise.

CARGO BERTHS AT MAJOR PORTS

1589. SHRI BANK A BEHARY DAS: Will the Minister of PARLIAMENTARY AFFAIRS AND SHIPPING AND TRANSPORT be pleased to state:

- (a) the number of berths which will be completed by the end of the Fourth Five Year Plan period in major ports like Kandla, Haldia and Paradeep;
- (b) the quantity of goods handled in each of these ports in 1969-70;
- (c) the reasons for alloting less number of cargo berths in Paradeep; and
- (d) what will be the capacity of each of these ports by the end of the Fourth Five Year Plan?

THE DEPUTY MINISTER IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS, AND IN THE MINISTRY OF SHIPPING AND TRANSPORT (SARDAR IQBAL SINGH): (a) The number of additional berths which will be completed by the end of the Fourth Five Year Plan at the ports of Kandla, Paradip and Calcutta will be as follows:—

Kandla					2
Calcutta (Haldia Dock System).					6
Paradip					1

(b) The quantity of goods handled at each of these ports in 1969-70 was as follows:—

(c) Paradip has been initially planned as a mono-commodity port with one ore berth, with facilities to handle about 2 to 2.5 million tonnes of iron ore. The facilities are proposed to be improved in the Fourth Five Year Plan so that four million tonnes of ore can be handled. This traffic will not require any additional berth. It has since been decided on the basis of a traffic study, to construct a General Cargo berth at Paradip.